

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020 and 22/DHC/2020 dtd. 29.06.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with IO Inspector Alok Tiwari and Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Rakesh Wadhwa, Ld. Counsel for A-1, A-2, A-3, A-4, A-5, A-7, A-8, A-9 and A-10, Sh. Sidharth Batra and Sh. Aditya Singla, Ld. Counsel(s) for A-6, Sh. Sewa Ram, Ld. Counsel for A-11 and Sh. Prem Chhetri, Ld. Counsel for A-12.

02.07.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with IO Inspector Alok Tiwari and Sh. Avnish Kumar, Pairvi Officer for CBI.
Sh. Rakesh Wadhwa, Ld. Counsel for A-1, A-2, A-3, A-4, A-5, A-7, A-8, A-9 and A-10.
Sh. Sidharth Batra and Sh. Aditya Singla, Ld. Counsel(s) for A-6.
Sh. Sewa Ram, Ld. Counsel for A-11.
Sh. Prem Chhetri, Ld. Counsel for A-12.

Accused Jagmohan Kejriwal (A-2) for self and for (A-1), Anju Kejriwal (A-3), Mukesh Sharma (A-4) for self and for (A-7) and (A-8), Pramod Kumar Varshney (A-5) for self and for (A-9) and (A-10), Ramesh Chander Juneja (A-6),



Sukhdev Raj Khinchi (A-11) and Ashok Kumar Raheja (A-12) are present on bail.

The matter was proceeding at the stage of further proceedings / supply of documents by the IO.

Ld. Counsel(s) for (A-6) and (A-11) submit that they have not received certain documents and copy of CD, as directed vide order dated 11.03.2020. The same be supplied to them by the IO within a weeks' time or be collected from the office of CBI, as agreed by the parties during the hearing.

Ld. Counsel for (A-12) submits that he has also not received certain documents more specifically page nos. 47 & 48 of D-95, sanction letter and copy of CD. The same be also supplied to (A-12) / Ld. Counsel in the above manner.

Now to come up for further proceedings / scrutiny of documents on **06.08.2020**.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.


(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/ 02.07.2020